

from the Chair, they must be expunged. That is a request I am making. The Chairman did permit my point of order. Kindly go through it. She said that they will be expunged.

**SHRI K. GOPAL:** Here the people demand quorum. When the quorum was not there, still the House went on. This is also we want to bring to your notice. It is unfair. The gentleman was talking about democracy. Is this the way to bulldoze the House? It is very unfair. (*Interruptions*).

**MR. SPEAKER:** Order, order. I am on my legs now. I have gone through the proceedings.

**PROF. P. G. MAVALANKAR:** Kindly read the whole thing.

**MR. SPEAKER:** I have gone through the entire proceedings. I shall certainly see that these things do not happen in future. You must forgive us. Or we must forgive you. These are not matters to be raised.

**SHRI K. GOPAL:** We do not want you to forgive us. We have done nothing. We do not want to quarrel. What have you done to us?

**MR. SPEAKER:** I am saying this in this particular matter.

**SHRI JYOTIRMOY BOSU** (Diamond Harbour): Sir, I want half a minute to say something about the Garden Reach Workshop and the Bharat Electronics Ltd. where we have lost Rs. 15 crores.

**MR. SPEAKER:** Mr. Bosu, this is not the subject. I have told you to give notice under Rule 337. If you raise it now, then I cannot allow you to raise it under Rule 337.

Now, Papers to be laid on the Table. **Shri Advani.**

12.08 hrs.

### PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF INFORMATION AND BROADCASTING FOR 1979-80.

THE MINISTER OF INFORMATION AND BROADCASTING (**SHRI L. K. ADVANI**): I beg to lay on the Table a copy of the detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for 1979-80. [*Placed in Library. See No. LT-4308/79*].

THIRD AND FINAL REPORT OF **SHAH COMMISSION OF INQUIRY AND A STATEMENT FOR DELAY IN LAYING THE REPORT, NOTIFICATION UNDER FOREIGN ACT, 1946 AND A STATEMENT FOR NOT LAYING THE HINDI VERSION OF THE NOTIFICATION.**

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (**SHRI LARANG SAI**): Sir, on behalf of **Shri Dhanik Lal Mandal**, I beg to lay on the Table—

- (1) A copy of the Third and Final Report \* (Hindi version dated the 6th August, 1978 of Shah Commission of Inquiry set up to inquire into the misuse of authority, excesses and malpractices committed during the Emergency.
- (2) A statement (Hindi and English versions) giving reasons for delay in laying the above Report.

[*Placed in Library. See No. LT-4309/79*].

- (3) A copy of Notification No. S.O. 1086 published in Gazette of India dated the 31st March, 1979 rescinding with immediate effect the foreigners from Uganda Order, 1972, under sub-sec-

\*The English version of the Report was laid on the Table on the 31st August, 1978.